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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No 33326 /Notice/Genl./West/THC/2024

Dated 23/10/24

To

Ld. Chairperson,
Website Committee,
Tis Hazari Courts, Delhi.

Sub.:- Regarding Designation of Senior Advocate.

Ref.:- E-Mail Dated 21.10.2024 of Mr. S.P. Philip, AOJ, Senior Advocate Secretariat, Hon'ble High Court of Delhi, New Delhi.

Sir,

With reference to the above, please find enclosed herewith a copy of E-Mail Dated 21.10.2024 along with Notice Bearing No. 258/SAS/DHC Dated 21.10.2024 of Hon'ble High Court of Delhi, New Delhi received, on the subject cited above, from Mr. S.P. Philip, AOJ, Senior Advocate Secretariat, Hon'ble High Court of Delhi, New Delhi with the request to kindly upload the same on your official website.

It is, therefore, requested to direct the concerned dealing Officer/Official to upload the ibid E-Mail along with Notice Bearing No. 258/SAS/DHC Dated 21.10.2024 of Hon'ble High Court of Delhi, New Delhi on the Centralized Website of District Courts, Delhi as well as on the Website of West District and oblige.

Thanking you,

Yours faithfully,


(Ajay Gupta)

District Judge (Commercial Court) - 05/
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure: As above.

Regarding Designation of Senior Advocate

From : AOJ SENIOR ADVOCATE SECRETARIAT DELHI HIGH COURT <aoj-sas@dhc.nic.in>

Mon, Oct 21, 2024 03:52 PM

1 attachment

Subject : Regarding Designation of Senior Advocate

To : PDJ Office HQ <pdj-central@ddc.nic.in>, PDJ Office New Delhi District <pdj-newdelhi@ddc.nic.in>, Secretariat to Pr Distt and SJ <pdj-southwest@ddc.nic.in>, VIKAS BHARDWAJ <pdj-west@ddc.nic.in>, Viresh Panwar <pdj-east@ddc.nic.in>, RAM SINGH <pdj-south@ddc.nic.in>, Tilak Raj <pdj-shahdara@ddc.nic.in>, PDJ OFFICE NORTH WEST ROHINI <pdj-northwest@ddc.nic.in>, Ram Janma Prasad <pdj-north@ddc.nic.in>, PS to PDJ CUM SPL JUDGE CBI RADC <pdj-racc@ddc.nic.in>, PDJ OFFICE SOUTH EAST SAKET <pdj-southeast@ddc.nic.in>, PDJ Office North East <pdj-northeast@ddc.nic.in>

Sir/Madam,

I am directed to forward herewith a Notice bearing No.258/SAS/DHC, dated 21.10.2024 and to request you to kindly upload the same on your official website.

With regards

S.P. Philip
AOJ, Senior Advocate Secretariat
High Court of Delhi

Mr. Vinay Kumar Gupta, DHJS (Retired).pdf
140 KB

OIC/Genl./w.
(Be displayed on the official website)

Vinay
PDJS (West)
22/10/2024

High Court of Delhi, New Delhi
The Secretariat, Committee for Designation of Senior Advocates

NOTICE

No.258 /SAS/DHC

Dated: 21.10.2024

Regarding: Designation of Senior Advocate

In pursuance to Rule 9(B), 'The High Court of Delhi Designation of Senior Advocate Rules, 2024' Letter of Request seeking conferment of designation as Senior Advocate has been received from **Mr. Vinay Kumar Gupta, DHJS (Retired)**.

In terms of Rule 8 of "The High Court of Delhi Designation of Senior Advocate Rules, 2024" suggestions/views, if any, of other stakeholders in the proposal for designation of **Mr. Vinay Kumar Gupta, DHJS (Retired)** who has applied for conferment of designation as Senior Advocate, are invited for consideration by the 'Committee for Designation of Senior Advocates' (CDSA) for the purpose of assessment of the Letter of Request so received.

Suggestions/views only if accompanied by verifiable material may be submitted to the Secretariat of the CDSA latest by 21.11.2024. Suggestions/views beyond the said stipulated period shall not be entertained by the Secretariat. Suggestions/views may be communicated to the Secretariat at the following e-mail address: aoj-sas@dhc.nic.in

Devendra Singh
(Devendra Singh)
Registrar (SAS)

'Secretariat', Committee for Designation of Senior Advocates
Room No.602-A, Sixth Floor, Admn. Block,
High Court of Delhi, New Delhi

Endst. No. 259-280/SAS/DHC

Dated 21.10.2024

Copy for information and necessary action to:-

1. The Secretary General, Supreme Court of India.
2. The Secretary, Bar Council of India.
3. The Secretary, Bar Council of Delhi.
4. The Secretary, Delhi High Court Bar Association.
5. The Principal District & Sessions Judges, all District Courts of Delhi.
6. The Secretaries of all District Court Bar Associations of Delhi
7. Joint Director (IT) - with request to publish the Notice on the website of this Court.
8. AOJ(E-II) - with request to place the Notice on the Notice Board of this Court.

) With request to
publish the notice
on their official
website

Devendra Singh
(Devendra Singh)
Registrar (SAS)